

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 35958/2016

(Arising out of impugned final judgment and order dated 14-09-2016 in WPC No. 30051/2015 passed by the High Court Of Judicature At Allahabad)

FATEH SINGH CHAUHAN (DEAD) THR.LRS. & ORS.

Petitioner(s)

VERSUS

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY
AND ANR & ANR.

Respondent(s)

(IA No. 142530/2018 - EXEMPTION FROM FILING O.T.
IA No. 1/2016 - EXEMPTION FROM FILING O.T.
IA No. 19318/2020 - EXEMPTION FROM FILING O.T.
IA No. 184357/2019 - EXEMPTION FROM FILING O.T.
IA No. 142529/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 25-01-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Avijit Mani Tripathi, AOR

For Respondent(s) Mr. Ravindra Kumar, Sr. Adv.
Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.
Mr. Shivam Saksena, Adv.
Mr. Vipin Kumar Saxena, Adv.
Mr. Shivam Saksana, Adv.

UPON hearing the counsel the Court made the following
O R D E R

This matter has to be heard on a non-
miscellaneous day.

List on 05.03.2024.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR